

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2744
ANSWERED ON:26.08.2013
AUTO RECALL POLICY
Adhi Sankar Shri

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry of Road Transport and Highways along with the Ministry of Heavy Industries, has decided to explore the possibility of having a policy on auto recall; and

(b) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) In July 2012, the Society of Indian Automobile Manufacturers (SIAM) announced a Voluntary Code on Vehicle Recall. Automotive Research Association of India (ARAI) has been requested to indicate changes required to be made in Central Motor Vehicles Rules, 1989 to facilitate discharge of the role of the Central Government as a result of implementation of the said Code. Ministry of Heavy Industry & Public Enterprises (Department of Heavy Industry) has also constituted an Inter-Ministerial Group on Auto Recall and End of Life of Vehicles.